

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 238
(IB)-137(ND)2018
IA/2397/2020, IA/2396/2020, IA/2395/2020
IA/2335/2020, IA/54/2019, IA/1608/2019
IA/1438/2020, IA/1579/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd.

... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 09.02.2021

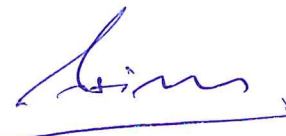
CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 12.02.2021.


(T.S SINGH)
COURT OFFICER